

27/10/18

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

77(ND)2015

SECTION OF THE COMPANIES ACT, 2013: 397-398

In the matter of:

Mr. Farooq Ahmad ShalaPetitioner

V/s.

M/s. Peacock Tours Pvt. Ltd. & Ors.Respondent

Order delivered on 17.09.2018

Coram:

MS. INA MALHOTRA
HON'BLE MEMBER (J)


MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

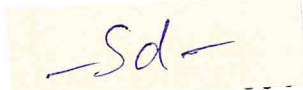
For Petitioner (s) : None

For Respondent (s) : Mr. Shailesh Suman, Advocate for R- 1 & 2

ORDER

CA 489/2018 has been filed by the Respondent. Notice of the same be effected on the Petitioner through counsel. To come up on 29th October, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)